Annexure-VI

Name of the corporate debtor: SHREE RANGHAM ISPAT PRIVATE LIMITED ; Date of commencement of Liquidation: 28-08-2023;

List of creditors as on:07-11-2023 List of Operational Creditors (Other than Workmen, Employees and Government)

(Amount in ₹)

S No	Name of the Creditor	Details of		Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable					
1	TSSPDCL, SAO Mahabubnagar	27-10-2023	14,19,77,087	14,19,77,087	OC	-	NA	NA	NA	No	22.150	-	-	-	-	
		Total	14,19,77,087	14,19,77,087		-		-	-		22.15	-	-	-	-	

KALVAKOLANU MURALI KRISHNA PRASAD
Liquidator,
M/s. SHREE RANGHAM ISPAT PRIVATE LIMITED (In Liquidation)
Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

Kalvakolanu Murali Krishna Prasad
IBBI Regn.No IBBI/IPA-001/IP-P00967 /2017-2018/11588
INSOLVENCY PROFESSIONAL